

ITEM NO.18

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14706-14707/2024

[Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1001455/2014 12-03-2024 in WRITC No. 1002600/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

PRASHANT KUMAR VERMA**Petitioner(s)****VERSUS**

JIVAN BIMA RASHTRIYA SAHAKARI AVAS SAMITI LIMITED & ANR.

Respondent(s)

**IA No. 146517/2024 - EXEMPTION FROM FILING O.T.
 IA No. 146519/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

WITH

**SLP(C) No. 14679/2024 (XI)
 IA No. 146458/2024 - EXEMPTION FROM FILING O.T.
 IA No. 146460/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES**

SLP(C) No. 14677-14678/2024 (XI)

**IA No. 146414/2024 - EXEMPTION FROM FILING O.T.
 IA No. 146417/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

SLP(C) No. 15166-15167/2024 (XI)

**IA No. 149656/2024 - EXEMPTION FROM FILING O.T.
 IA No. 149657/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

SLP(C) No. 15647/2024 (XI)

**IA No. 154329/2024 - EXEMPTION FROM FILING O.T.
 IA No. 154327/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES**

SLP(C) No. 17592/2024 (XI)

**IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 158669/2024 - EXEMPTION FROM FILING O.T.
 Diary No(s). 26132/2024 (XI)**

IA No. 180608/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
 IA No. 180605/2024 - APPLICATION FOR SUBSTITUTION
 IA No. 180594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 180596/2024 - EXEMPTION FROM FILING O.T.
 IA No. 180602/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 180599/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
 IA No. 180606/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 26223/2024 (XI)

IA No. 171434/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
 IA No. 171430/2024 - APPLICATION FOR SUBSTITUTION
 IA No. 171421/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
 IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 171424/2024 - EXEMPTION FROM FILING O.T.
 IA No. 171428/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 171423/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
 IA No. 171431/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 17591/2024 (XI)

IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 164376/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 26560/2024 (XI)

IA No. 172923/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
 IA No. 172921/2024 - APPLICATION FOR SUBSTITUTION
 IA No. 172924/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
 IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 172905/2024 - EXEMPTION FROM FILING O.T.
 IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 172913/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
 IA No. 172922/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 26561/2024 (XI)

IA No. 183659/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING

THE APPLICATION FOR SETTING ASIDE THE ABATEMENT**IA No. 183656/2024 - APPLICATION FOR SUBSTITUTION****IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 183674/2024 - EXEMPTION FROM FILING O.T.****IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****IA No. 183652/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)****IA No. 183658/2024 - SETTING ASIDE AN ABATEMENT****SLP(C) No. 17593/2024 (XI)****IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 168156/2024 - EXEMPTION FROM FILING O.T.****IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****SLP(C) No. 20044/2024 (XI)****IA No. 178933/2024 - EXEMPTION FROM FILING O.T.****IA No. 178938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****Date : 06-05-2025 These matters were called on for hearing today.****CORAM :****HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA****HON'BLE MR. JUSTICE JOYMALYA BAGCHI****For Petitioner(s) :Ms. Rachana Srivastava, Sr. Adv.
Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.****Ms. Jyoti Dastidar, AOR
Mr. Abhijit Mittal, Adv.
Ms. Shaivya Singh, Adv.****Mr. Omkar Shrivastava, Adv.
Mr. Divyadeep Chaturvedi, AOR****For Respondent(s) :Mr. Sekhar G Devasa, Sr. Adv.
Mr. Prabodh Shukla, Adv.
Mr. Jafar Ahmad, Adv.
Ms. Anjana Gupta, Adv.
Mr. Punit Vinay, AOR****Ms. Pooja Dhar, AOR
Ms. S. Ambica, Adv.**

Mr. Talha Abdul Rahman, AOR
Mr. Siddharth Gupta, Adv.
Mr. M Shaz Khan, Adv.
Mr. Rafid Akhter, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmad, Adv.

Mr. Lalan Chaudhary, Adv.
Mr. Nishant Ansul, Adv.
Ms. Kunal Shrivastava, Adv.
Mr. Ram Lal Roy, AOR

Mr. Prasanna S., AOR

UPON hearing the counsel the Court made the following
O R D E R

1. At the request of the learned counsel for the parties the matter is adjourned.
2. List after two weeks.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)